

[Shri Kanungo]

India Limited for the period ending the 30th June, 1958, along with the Audited Accounts [Placed in Library, See No. LT-1390/59.]

BOMBAY KHAR LANDS DEVELOPMENT BOARD (RECONSTITUTION) ORDER

The Minister of State in the Ministry of Home Affairs (Shri Datar): Sir, I beg to lay on the Table, under sub-section (5) of Section 4 of the Inter-State Corporation Act, 1957, a copy of the Bombay Khar Lands Development Board (Reconstitution) Order, 1959, published in Notification No G S R 387 dated the 26th March, 1959 [Placed in Library, See No LT-1391/59]

NOTIFICATIONS UNDER SEA CUSTOMS ACT

The Deputy Minister of Finance (Shri B. B. Bhagat): Sir, I beg to lay on the Table, under sub-section (4) of Section 43B of the Sea Customs Act, 1878, a copy of each of the following Notifications —

- (i) G S R No 441 dated the 18th April, 1959
- (ii) G S R No 442 dated the 18th April, 1959, making certain further amendment to the Customs Duties Drawback (Brand Rates) Rules, 1956
- (iii) G S R. No 443 dated the 18th April, 1959, making certain further amendment to the Customs Duties Drawback (Fixed Rates) Rules, 1958
- (iv) G S R. No. 444 dated the 18th April, 1959, making certain further amendment to the Customs Duties Drawback (Brand Rates) Rules, 1958. [Placed in Library, See No LT-1392/59]

12.17 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

'In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 1959, which was passed by the Lok Sabha at its sitting held on the 22nd April, 1959, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill'

DEMANDS FOR EXCESS GRANTS, 1955-56

The Minister of Finance (Shri Morarji Desai): Sir, I beg to present a statement showing Demands for Excess Grants in respect of the Budget (General) for 1955-56

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-FOURTH REPORT

Sardar Hukam Singh (Bhatinda): Sir, I beg to present the forty-fourth Report of the Committee on Private Members' Bills and Resolutions

ESTIMATES COMMITTEE

FIFTY-FOURTH, FIFTY-FIFTH AND SIXTIETH REPORTS

Shri B. G. Mehta (Gohilwad): Sir, I beg to present the following Reports of the Estimates Committee:—

- (1) Fifty-fourth Report on the Ministry of Finance (Department of Revenue)—Narcotics Department.